CORRIGENDUM QUOTATION

EXTENSION OF QUOTATION SUBMISSION DATE

This Notification is issued in continuation of the Quotation Notification bearing No. HCG/HCA-II/02/2023 dated 23.11.2023 inviting sealed quotations for purchase of old waste papers, cause lists, newspapers, magazines, file boards, card boards, bindings, out dated forms etc., of the High Court of Karnataka, Kalaburagi Bench.

In view of the non-receipt of sufficient numbers of competitive quotations, the High Court of Karnataka, Kalaburagi Bench decided to extend the last date for submission of sealed quotations and opening of the quotations for further:

- 1. Revised date and time for submission of quotations in Tappal Branch of this office is till 4.30 P.M. on 06.02.2024.
- 2. The Sealed Quotations will be opened at 4.30 P.M. on 07.02.2024.
- 3. All the terms and conditions of the Quotation Notification remain unchanged.
- 4. For Details Contact No. 08472 264164.

BY ORDER,

Sd/-(MARULASIDDARADHYA H.J)

Additional Registrar General High Court of Karnataka Kalaburagi Bench